

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:818
ANSWERED ON:24.11.2009
FINANCIAL ASSISTANCE FROM CRF
Dashmuni Deepa ;Kumar Shri P.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has received estimates from the State Governments for grant of financial assistance from the Central Road Fund (CRF) for the development / maintenance of roads;
- (b) if so, the details thereof during each of the last three years and the current year, State- wise and if not, the reasons therefor;
- (c) the follow-up action taken thereon;
- (d) whether the Government proposes to increase the State-wise allocation of funds from the CRF; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) Yes, Sir.

(b) & (c) The State-wise details of estimates / proposals received and administratively approved under Central Road Fund (CRF) during each of the last three years and the current year, is annexed. The proposals under CRF are furnished by the respective State Governments depending upon allocation, availability of sanction limit and utilization of funds.

(d) & (e) The funds for development of State Roads under CRF were earlier distributed to States on the basis of 60% weightage to fuel consumption and 40% weightage to geographical area of the State, which starting from the current year 2009-10 will be distributed on the basis of 30% weightage to fuel consumption and 70% weightage to the geographical area of State.